

**Language related disputes**

1703. DR. LAL BAHADUR RAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether language related disputes have increased;
- (b) if so, the details thereof; and
- (c) the steps being taken to resolve the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Ministry of Human Resource Development, (Department of Education) is implementing a number of schemes and programmes for the promotion and development of all Indian languages.

No language dispute has either been reported or is pending with the Department.

**Outstanding Amount against Ministers/Ex-Ministers**

1704. SHRI RAM BADAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the particulars of Ministers and Ex-Ministers against whom the house and furniture rent is outstanding separately; and
- (b) the steps being taken by Government to recover the outstanding amount?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

**Higher Medical Education Institutes in States**

1705. SHRI RAM NARAIN BERWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the names of the States in

which higher medical education institutes have been set up by the Union Government during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): No higher medical education institute has been set up by the Union Government during the last three years in any State. However, the Administrative Office of the North Eastern Indira Gandhi Regional Institute of Medical Sciences at Shillong, Meghalaya which was sanctioned in 1982, was set up in 1989.

**HUDCO Assistance to States**

1706. SHRI VISHWESHWAR BHAGAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the extent of amount provided for various schemes of urban development by Housing and Urban Development Corporation (HUDCO) to Tamil Nadu, Gujarat, Maharashtra, Madhya Pradesh, Karnataka, Kerala and Uttar Pradesh during 1988-89 and 1990-91.
- (b) whether any proposals have been received from the Government of Madhya Pradesh during the said period;
- (c) if so, the details thereof; and
- (d) the action taken or proposed to be taken by the Government or HUDCO in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The State-wise details of financial assistance provided by Housing and Urban Development Corporation (HUDCO) for various urban infrastructure development schemes (other than housing) and inte-